

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 2551
TO BE ANSWERED ON 12.03.2018**

PMKVY FOR JAIL INMATES

**2551. SHRIMATI SUPRIYA SULE: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI SATAV RAJEEV: DR. J. JAYAVARDHAN:
SHRI P.R. SUNDARAM: SHRI DHANANJAY MAHADIK:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Pradhan Mantri Kaushal Vikas Yojana has been extended to jail inmates lodged in different Central Jails and if so, the details thereof;
- (b) the number of jail inmates who have been enrolled and trained in various trades during the last two years;
- (c) the amount allocated for training of jail inmates during the last two years;
- (d) whether the Government has taken steps for placement of jail inmates after obtaining skill development training and if so, the details thereof for the last two years, State-wise; and
- (e) the other steps taken by the Government to train more jail inmates with the help of State Governments, industry and other voluntary organizations?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

(a) to (e) "Prisons" is a State subject as per the Seventh Schedule to the Constitution of India and management of jails, including skilling of inmates is primarily the responsibility of the States. However, training of prisoners in various vocational skills has received a lot of importance in almost all the States/Union Territories and these programmes are organized by the jail authorities with the help of State Government/industry/other voluntary organizations from time to time.

Pradhan Mantri Kaushal Vikas Yojana is not aimed specifically for a group/gender or geography but aims to bring in the fold of skilling everyone across the country including the jail inmates. Special Projects under PMKVY is specifically designed to facilitate outreach to various marginalized, vulnerable, socially disadvantaged, hidden and hard-to-reach population of the society. Ministry facilitates these projects through quick project appraisal and approval, and support during execution.

Under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16, 851 inmates (who have only a balance of 6 months time before release) of Tihar Jail, Delhi were enrolled and trained in a range of trades including Beauty and Wellness, Retail, Data Entry Operator, Electrician, Hospitality, Telecom, Customer Care Executive, Sewing Machine Operator etc. through two training partners of National Skill Development Corporation (NSDC). Further, under PMKVY 2016-20, training allocation of 1880 has been done for Sunaria Jail Rohtak, Central Prison- Rajahmahendravaram and Tihar Jail-Delhi.

The Project Implement Agencies (PIAs) for both ongoing and approved projects have committed to primarily enhancing the income of the jail inmates through market linkages and commitments to source the items produced by the jail inmates.